

93 for the purposes of Railways.

The motion was adopted.

SHRI C. K. JAFFER SHARIEF: Sir, I introduce the Bill.

SHRI C. K. JAFFER SHARIEF: Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from out of the Consolidated Fund of India for the services of the financial year 1992-93 for the purposes of Railways be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain sums from out of the Consolidated Fund of India for the services of the financial year 1992-93 for the purposes of Railways be taken into consideration."

The motion was adopted.

MR. SPEAKER: The House will now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clause 2 and 3 were added to the Bill.

MR. SPEAKER: The question is:

"That schedule stand part of the Bill."

The motion was adopted.

The Schedule was added to the Bill.

MR. SPEAKER: The question is:

"That clause 1, Enacting Formula and the Long Title stand part of the Bill."

The motion was adopted.

Clause 1, Enacting Formula and the Long Title were added to the Bill

SHRI C. K. JAFFER SHARIEF: I beg to move:

"That the Bill be passed".

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

16.27 hrs.

APPROPRIATION (RAILWAYS) NO. 2
BILL, 1992*

[English]

SHRI C. K. JAFFER SHARIEF: I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year

*Published in the Gazette of India, extraordinary, Part-II, Section 2, dated 17.3.1992.

**Introduced/moved with the recommendation of the President.

1991-92 for the purpose of Railways.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1991-92 for the purposes of Railways.

The motion was adopted.

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SHRI C. K. JAFFER SHARIEF: Sir, I introduce the Bill.

SHRI C. K. JAFFER SHARIEF: I beg to move:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1991-92 for the purposes of Railways be taken into consideration."

MR. SPEAKER: The question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1991-92 for the purposes of Railways be taken into consideration."

The motion was adopted.

MR. SPEAKER: The House will now take up clause by clause consideration of the Bill.

The question is:

"That Clauses 2 and 3 stand part to the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

MR. SPEAKER: The question is:

"That schedule stand part of the Bill."

The motion was adopted.

The Schedule was added to the Bill

MR. SPEAKER: The question is:

"That clause 1, Enabling Formula and the Long Title stand part of the Bill."

The motion was adopted.

Clause 1, Enacting Formula and the Long Title were added to the Bill.

MR. SPEAKER: The Minister may know that the Bill be passed.

SHRI BASUDEB ACHARIA (Bankura): Sir, we have given notice to speak.

MR. SPEAKER: You have discussed the Budget for 15 hours.

SHRI BASU DEB ACHARIA: Sir, we have a right to speak.

SHRI C. K. JAFFER SHARIEF: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

**Introduced/moved with the recommendation of the President.

"That the Bill be passed."

The motion was adopted.

SHRI SOMNATH CHATTERJEE (Bolpur): Sir, May I seek a clarification? The hon. Railway Minister is here. We find that there is a proposal to take some Members of Parliament on a tour in Palace on Wheels. Is there such a proposal? Sir, the Government is talking of reducing the expenditure and he wants to take the Members of Parliament in Palace on Wheels which is a costly train. We propose that this should be immediately abandoned. We would like to hear the hon. Minister on this.

SHRI C. K. JAFFER SHARIEF: Sir, whenever the Consultative Committee of Civil Aviation, or for that matter all the other consultative committees, take the Members of Parliament on tour they go. Similarly, when the Member of Parliament of the Consultative Committee of the Railways wanted to go, we had sent them.

SHRI BASU DEAB ACHARIA: I never asked for it.

SHRI C. K. JAFFER SHARIEF: Sir, he always say it privately but disagree publicly.

Those who are willing to go they can also go and see how the tourism is promoted. (Interruptions)

SHRI BASU DEB ACHARIA: Sir, this should not be allowed.

MR. SPEAKER: Now, please let the Minister speak. You wanted a statement from the Minister on a very important topic.

SHRI BUTA SINGH (Jalore): Sir, 5 workers at Ahmedabad railway station are on strike because the railways have abandoned the departmental work and they have thrown them to the contractors. May I know

from the hon. Minister whether he will do justice to these railway employees?

SHRI C. K. JAFFER SHARIEF: In the last Budget speech, we have very clearly stated that the *karamcharies* who are engaged in *safai* work will not be retrenched. If anything has gone wrong without our knowledge, we will take up the matter and no worker will be retrenched.

[Translation]

SHRI RAM VILAS PASWAN: (Rosera): Mr. Speaker Sir, we had met him in respect of Bihar. There is a Railway Coach factory in Samastipur, Bihar... (Interruptions)

[English]

MR. SPEAKER: This is also important. I will give you time after the statement is made.

STATEMENTS BY MINISTERS 16.32 hrs.

(I) Chief of Army Staff's Press Interview

[English]

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): Sir, I have seen the two part report on the interview given by the Chief of Army Staff to a Press correspondent.

I have discussed the matter with the General and find that while a certain impression has been created, he made it abundantly clear to me that he stands fully committed to follow Government's policy and directions in regard to each of the various issues referred to in his interview. I am satisfied with the General's explanation.